

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

2. I.A. 1587/2024

I.A. 1588/2024

In

C.P. (IB)-2489(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.04.2024**

NAME OF THE PARTIES: Pranami Trading Pvt Ltd

VS

Kieon Developers Pvt Ltd

Appearances:

For Liquidator : Adv. Siddhesh Rajput i/b. Chandiook & Mahajan
along with Mr. Devang Sampat, Liquidator in person

SECTION 7 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 1587/2024 & I.A. 1588/2024

These applications have been filed by the liquidator. I.A. 1587/2024 for taking on record the Second Progress Report pertaining to quarter ended April to June 2023 and I.A. 1588/2024 for taking on record the Fourth Progress Report pertaining to quarter ended 31 December 2023.

Upon query as to why so much delay in filing the progress report, Ld. counsel for the liquidator seeks time to explain the same by way of an additional affidavit with evidence. At his request, list on **29.04.2024**.

Sd/-

CHARANJEET SINGH GULATI
Member (Technical)

--Rajeev--

Sd/-

LAKSHMI GURUNG
Member (Judicial)